

**LAW (B) DEPARTMENT**  
**NOTIFICATION**

Dated Shillong 28th July 2020.

**No. LJ(B). 53/93/Pt/59(I)** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within North Garo Hills District with immediate effect and until further order:-

Sl.No.	Name of Officer(s)	Designation
1.	Shri. Saumitra Seal	Asst. Executive Engineer, PWD (N.H), Gokolgre Sub-Division
2.	Shri.Ezian Sengba K.Sangma	Asst. Executive Engineer, PWD (N.H), Gokolgre Sub-Division
3.	Shri.Brightingham K.Sangma	Research Officer, Planning, North Garo Hills District, Resubelpara
4.	Shri. Canning S.R.Marak	S.D.O.(TC), PHE, Resubelpara Division
5.	Shri.Sengmin Sangma	Principal, RMSA, Govt. Boys' School, Resubelpara
6.	Shri.Sengsram Sangma	Horti.Dev. Officer, Resubelpara, C&RD, Block
7.	Shri.Byron M.Marak	Asst. Executive Engineer, PWD(T), Resubelpara Division
8.	Shri. Salnam G.Momin	District Child Protection Officer, ICPS, Resubelpara
9.	Dr.Silang Marak	AH & Vety. Officer, O/o the DVO,Gangdubi
10.	Shri. Mothis M.Sangma	Asst. Professor, Mendipathar College
11.	Shri.Francis Arengh	Asst. Professor, Mendipathar College



12.	<b>Dr. Dipin Kumar</b>	<b>Asst. Professor, Mendipathar College</b>
13.	<b>Dr. Sanjay Kumar Chiudhary</b>	<b>Asst. Professor, Mendipathar College</b>
14.	<b>Shri. Tony Curtis M. Sangma</b>	<b>Asst. Professor, Mendipathar College</b>
15.	<b>Shri. Babilson Sangma</b>	<b>Lecturer, DIET, Resubelpara</b>
16.	<b>Shri. Rickas D.Shira</b>	<b>Lecturer, DIET, Resubelpara</b>



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/59(I)-A**

**Dated Shillong, the 28<sup>th</sup> July, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to letter No. NGHD/Judl/Misc/2020/231 Dated Resubelpara the 28<sup>th</sup> July, 2020
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.